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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.63/560(6)/NCLT/AHM/2017(New)
Gujarat High Court C.P. No. 543 of 2016(Old)**

Coram:

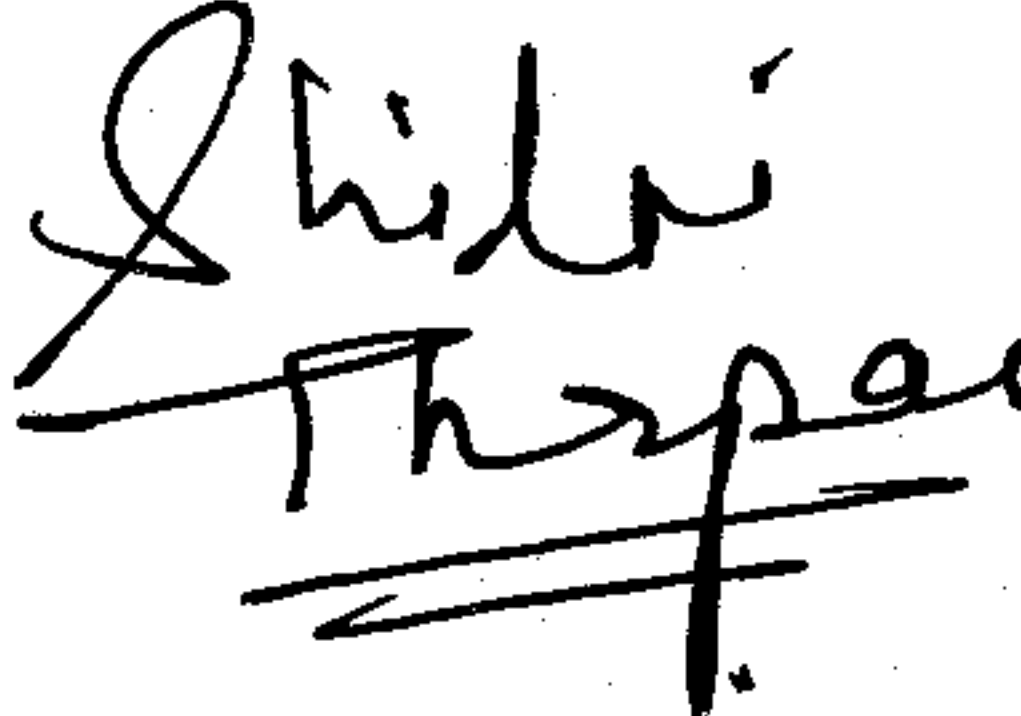
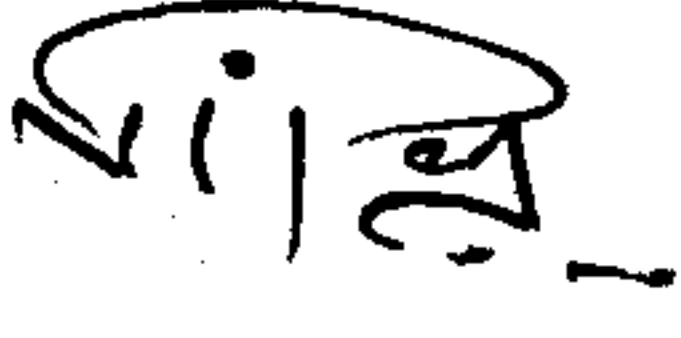
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017**

Name of the Company: Shobhashree Spinners Pvt. Ltd. & Anr.
V/s.
Registrar of Companies, Ahmedabad

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Dr. (h.c) CS Shilpi Thappar	PCS	Shobhashree Spinners Pvt Ltd.	
2.	Vipal B. Solanki	company prosecutor	From Registrar of Companies, Gujarat	

ORDER


Learned PCS Ms. Shilpi Thappar present for Petitioner. Learned Company Prosecutor Mrs. Vipal Solanki present for Registrar of Companies.

Affidavit of proof of service of notice to ROC and shareholders filed by learned PCS for Petitioner.

None appeared for shareholders.

ROC requested time to file reply. ROC shall file reply within one week.

List the matter on 28.07.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of July, 2017.